



W.P.No.818 of 2022

THE HON'BLE CHIEF JUSTICE
and
N.MALA, J.

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Counter to the writ petition
has been filed today by the
respondents 3 to 5.

Learned counsel for the
petitioner prays for and is granted
two weeks' time to file a rejoinder to
the counter.

Applications filed for
impleadment would be considered
on the next date of hearing.

List on 05.07.2022.

(M.N.B., CJ.) (N.M., J.)
21.06.2022

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